

Interim Resolution Professional / Resolution Professional : Hiten M Parikh IBBI Registration No. IBBI/IPA-002/IP-N00309/2017-18/10898

Name of the corporate debtor: Shrenuj and Company Limited ; Date of commencement of CIRP: 12th March, 2019.; List of creditors as on: 19th March, 2021 .

List of operational creditors (Government dues)

(Amount in Rs.)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC
										if applicable						
1	Income Tax Officer (TDS)-2007-08	Maharashtra	Govt of Maharashtra		10,430	10,430	Operational Claim	NIL	NIL	NO	NIL	NIL	NIL	NIL	-	
2	Income Tax Department	Maharashtra	Govt of Maharashtra		1,75,84,34,641	1,75,84,34,641	Operational Claim								-	
3	Department of State Tax, Maharashtra	Maharashtra	Govt of Maharashtra		2,72,53,150		Operational Claim							2,72,53,150		
4	Deputy Commissioner of State Tax-2014-15	Maharashtra	Govt of Maharashtra	28.08.2019	42,44,70,528	42,44,70,528	Operational Claim									
5	Assistant Commissioner of State Tax-2013-14	Maharashtra	Govt of Maharashtra	28.08.2019	6,02,02,698		Operational Claim							6,02,02,698		
<b>5</b>	<b>Total</b>				<b>2,27,03,71,447</b>	<b>2,18,29,15,599</b>	<b>0</b>	<b>0</b>	<b>0</b>		<b>0</b>	<b>0</b>	<b>0</b>	<b>8,74,55,848</b>	<b>-</b>	